

DETAILS OF COMMITTEE(S) CONSTITUTED

1. **DISTRICT COMPUTER COMMITTEE**

- (i) Dr. Amit Kumar Garg, Nodal Officer
Additional District and Sessions Judge,
Kurukshetra
- (ii) The Chief Judicial Magistrate,
Kurukshetra.
- (iii) The Additional Civil Judge (Senior Division),
Kurukshetra.
- (iv) The Additional Civil Judge (Senior Division),
Pehowa.
- (v) The Additional Civil Judge (Senior Division),
Shahabad.

2. **INTERNAL COMPLAINTS COMMITTEE, FOR THE REDRESSAL OF COMPLAINTS OF SEXUAL HARASSMENT OF WOMEN AT WORKPLACE AT DISTRICT HEADQUARTERS, KURUKSHETRA, SUB DIVISION, PEHOWA AND SUB DIVISION, SHAHABAD**

District Headquarters, Kurukshetra	Dr. Kavita Kamboj, Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority, Kurukshetra.	Chairperson
	The Chief Judicial Magistrate, Kurukshetra.	Member
	Ms. Pooja Singla, Additional Civil Judge (Senior Division), Kurukshetra.	Member
	Ms. Meenakshi Sharma, Advocate, District Courts, Kurukshetra.	Member
Sub Division, Pehowa	Dr. Kavita Kamboj, Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority,	Chairperson

	Kurukshetra.	
	The Chief Judicial Magistrate, Kurukshetra.	Member
	The Additional Civil Judge (Senior Division), Pehowa.	Member
	Ms. Santosh Rani, Advocate, Civil Courts, Pehowa.	Member
Sub Division, Shahabad.	Dr. Kavita Kamboj, Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority, Kurukshetra.	Chairperson
	The Chief Judicial Magistrate, Kurukshetra.	Member
	Ms. Monika, Additional Civil Judge (Senior Division), Shahabad.	Member
	Ms. Amandeep Kaur, Advocate, Civil Courts, Shahabad.	Member

3. **PURCHASE COMMITTEE**

Shri Bhupinder Nath,
Additional District and Sessions Judge-I,
Kurukshetra.

The Civil Judge (Senior Division),
Kurukshetra.

4. (I) **SECURITY COMMITTEE TO MONITOR THE SECURITY ARRANGEMENTS OF JUDICIAL COURT COMPLEXES AT DISTRICT HEADQUARTER KURUKSHETRA AS WELL AS SUB DIVISION LEVEL AT PEHOWA AND SHAHABAD**

- (i) The Deputy Commissioner,
Kurukshetra.
- (ii) The Superintendent of Police,
Kurukshetra.
- (iii) The Superintending Engineer,
PWD (B&R) Branch, Ambala Cantt.

(II) **SECURITY GENERAL COMMITTEE CONSTITUTED VIDE ORDER DATED 15.07.2020 PASSED BY LEARNED DISTRICT AND SESSIONS JUDGE, KURUKSHETRA.**

- (i) Sh. Ajay K. Verma, Additional District and Sessions Judge, Kurukshetra.
- (ii) Ms. Navjeet Klair, Chief Judicial Magistrate, Kurukshetra.
- (iii) Sh. Tarun Chaudhary, Judicial Magistrate First Class, Kurukshetra.

5. **COMMITTEE FOR EFFECTIVE IMPLEMENTATION OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT**

- (i) The Deputy Commissioner, Kurukshetra.
- (ii) The Principal Magistrate, Juvenile Justice Board, Kurukshetra.
- (iii) The District Child Protection Officer, Kurukshetra.
- (iv) The Chairperson, Child Welfare Committee, Kurukshetra.
- (v) Special Juvenile Police Officer, Kurukshetra.

6. **COMMITTEE CONSTITUTED FOR WEEDING, SCANNING AND DIGITIZATION OF JUDICIAL RECORDS**

- (i) Dr. Amit Kumar Garg, Additional District and Sessions Judge, Kurukshetra.
- (ii) The Civil Judge (Senior Division), Kurukshetra.
- (iii) The Additional Civil Judge (Senior Division), Kurukshetra.

7. (I). **DISTRICT LEVEL BUILDING MAINTENANCE COMMITTEE FOR CLEANLINESS, MAINTENANCE AND UPKEEPMENT OF JUDICIAL COURT COMPLEXES**

- (i). The Chief Judicial Magistrate, Kurukshetra.
- (ii). The Executive Engineer (Civil), PWD (B&R) Branch, Kurukshetra.
- (iii). The Executive Engineer (Electrical), PWD (B&R) Branch, Ambala.
- (iv). The Executive Engineer, Public Health Engineering Division, Kurukshetra.
- (v). The Executive Engineer (Horticulture) Chandigarh.

(II). **CLEANLINESS GENERAL COMMITTEE CONSTITUTED VIDE ORDER DATED 14.07.2020 PASSED BY LEARNED DISTRICT AND SESSIONS JUDGE, KURUKSHETRA:-**

- (i). Shri Manish Dua, Additional District and Sessions Judge, Kurukshetra.
- (ii). Shri Amit Kumar Grover, Civil Judge, (Senior Division), Kurukshetra.
- (iii). Ms.Pooja Singla, Additional Civil Judge, (Senior Division), Kurukshetra.

8. **VIGILANCE COMMITTEE**

- (i) The Civil Judge (Senior Division), Kurukshetra.
- (ii) The Chief Judicial Magistrate, Kurukshetra.
- (iii) The President, District Bar Association, Kurukshetra.
- (iv) The President, Bar Association, Pehowa.
- (v) The President, Bar Association, Shahabad.

9. **MONITORING UNIT COMMITTEE**

- (i) The Deputy Commissioner,
Kurukshetra.
- (ii) The Chief Judicial Magistrate,
Kurukshetra.
- (iii) The Superintendent of Police,
Kurukshetra.
- (iv) The District Attorney,
Kurukshetra.
- (v) The Superintendent,
District Jail, Kurukshetra.

10. **UNDERTRIAL REVIEW COMMITTEE**

- (i) The Deputy Commissioner,
Kurukshetra.
- (ii) The Chief Judicial Magistrate-cum-Secretary, DLSA
Kurukshetra.
- (iii) The Superintendent of Police,
Kurukshetra.
- (iv) The Superintendent,
District Jail, Kurukshetra.